

(b) whether Government are enquiring into the details of service conditions and employment conditions of these workers with their employers;

(c) whether these workers were "contract labour"; and

(d) if so, the actions taken by Government to provide re-employment and to ensure job security to the contract labour?

The Minister of Labour and Rehabilitation (Shri Hathi): (a) to (d). The matter falls in the State sphere.

Post Offices in M.P.

8542. Shri K. P. Singh Deo:
Shri Raghuvir Singh Shastri:

Will the Minister of Communications be pleased to state:

(a) whether it is a fact that about 215 Post Offices are being closed down in Madhya Pradesh;

(b) if so, the reasons therefor;

(c) the number of employees that would be affected with the closure of these Post Offices; and

(d) the action taken by Government to provide alternative employment to these employees?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral): (a) During the period 1/7/1965 to 30-6-67, 215 Post Offices were closed down.

(b) The said offices were working at a loss beyond the permissible limit and there was no offer from any of interested parties to credit the Non-Returnable contribution to cover the loss.

(c) 463 Extra Departmental Agents were affected.

(d) Alternative employment could not be provided for want of suitable vacancies. Such of those Extra Departmental Agents who have put in five years of service will be permit-

ted to appear in the tests to be held for recruitment to the cadres of Class IV and Postmen within one year from the date of discharge or offered alternative ex-departmental employment if there are vacancies and they are willing to accept such offers.

Clash with Nagas

8543. Shri K. P. Singh Deo: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that a gang of Naga hostiles was intercepted on the 20th July, at Chamu near Burma border in Ukhrul Sub-division while crossing to East Pakistan;

(b) whether it is also a fact that there was a heavy exchange of fire between the Naga hostiles and the Border Security Force;

(c) if so, the number of casualties, if any, on both sides and the number of Naga hostiles captured; and

(d) the action taken by Government to further strengthen the border?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.

(b) Yes, Sir.

(c) The Security Forces did not suffer any casualty. It is reported that one Naga hostile was killed, two were injured and two were captured.

(d) One Manipur Rifles Post has been established at Chamu.

Imbalance in Technology Training

8544. Shri Jyotirmoy Basu:
Shri E. K. Nayanar:
Shri C. K. Chakrapani:
Shri P. P. Esthose:
Shri Satya Narain Singh:

Will the Minister of Education be pleased to state:

(a) whether Government's attention has been drawn to the contents of the Address delivered by Shri C. Rajagopalachari on the occasion of

the fourth Convocation of the Indian Institute of Technology at Madras;

(b) if so, Government's reaction thereto; and

(c) the steps Government propose to take to strike a balance between technical education facilities and actual requirements of the country?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir. However some press reports have been seen.

(b) and (c). Expansion in the facilities for technical education has been made according to the estimates of manpower requirements at the different levels in each Five Year Plan. Due to the fact that the expansion of industry has been slower than planned and further due to the present recession, the Government has decided not to increase the intake, at least in the conventional Degree courses, during the Fourth Plan.

Allotment of Plots at Kalkaji Colony to Displaced Persons from East Pakistan

8545. **Shri Jyotirmoy Basu:**
Shri E. K. Nayanar:
Shri C. K. Chakrapani:
Shri P. P. Esthose:
Shri Satya Narain Singh:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether plots have been distributed to the displaced persons from East Pakistan at the Kalkaji Colony, New Delhi;

(b) how many allottees have deposited money by the last date announced by Government;

(c) if plots have not been distributed, the reasons therefore;

(d) the number of persons who have been allotted plots of sizes 300 sq. ft. or more; and

(e) when the Colony will be ready for occupation?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) Offer letters have been issued to eligible persons. Formal allotment letters have not been issued.

(b) Government did not prescribe any last date for depositing money. The individuals have been allowed time to make the initial deposit by different dates according as the offer letters were issued. 1317 persons have already made the deposits.

(c) Allotment letters have not been issued as the plots are not ready for construction.

(d) 1453 so far.

(e) Possession of plots will be given only after the development is completed including provision of outer-services, such as, electrification, sewage disposal and bulk water supply which are to be provided by municipal authorities.

जामिया मिलिया दिल्ली में अध्यापकों तथा विद्यार्थियों का अनुपात

8546. **श्री राम चरण :**
श्री मोलू प्रसाद :
श्री रवि राय :

क्या शिक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जामिया मिलिया इस्लामिया में विद्यार्थियों तथा अध्यापकों के अनुपात में अधिक अन्तर है;

(ख) यदि हां, तो विभिन्न संकायों में विद्यार्थियों तथा अध्यापकों के बीच क्या अनुपात है;

(ग) क्या सरकार का विचार इस अनुपात को देश में दूसरे विश्वविद्यालयों के अनुपात के समान करने का है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं?